

(e) if so, measures proposed to be taken to plug the loop-holes to check the pilferages and misuse of D.D.A. stocks ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

#### Newsprint Policy for 1983-84

231. SHRI MOHANLAL PATEL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that the newsprint policy for 1982-83 was announced by Government after the year was over ;

(b) whether it is also a fact that the newsprint policy of 1983-84 has not been announced yet ;

(c) if so, the reasons for not announcing the newsprint policy every year in time ; and

(d) whether it is a fact that the indigenous production of newsprint has been increased ; if so, by how much and what is the quantity of newsprint likely to be imported during the year 1983-84 ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No, Sir. The News print Allocation Policy for 1982-83 was announced on September 30, 1982.

(b) No, Sir. The Newsprint Allocation Policy for 1983-84 was announced on June 6, 1983.

(c) Does not arise.

(d) The indigenous production of newsprint during 1983-84 is estimated at 1,90,000 tonnes as against the actual production of 1,02,609 tonnes during 1982-83. On this

basis, the requirement of import during 1983-84 has been estimated at 1,60,000 tonnes.

#### Setting up of Fertilizer Plant in J and K State

232. SHRI ABDUL RASHID KABULI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have any plan to set up a Fertilizer Plant in Jammu and Kashmir State, where varied changes and difference in soil and topography warrant to have one to meet its special needs and problems ; and

(b) if so, what are the details ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R.C. RATH) : (a) No, Sir.

(b) Does not arise.

#### Introduction of Electronic voting Machines

233. SHRI ATAL BIHARI VAJPAYEE  
SHRI SURAJ BHAN :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that voting by electronic machines result in saving of expenditure and elimination of the possibilities of invalid votes and recounting ;

(b) has there been a proposal to introduce voting by machines throughout the country before the next general elections for Lok Sabha ;

(c) if so, the extent of progress in acquiring the machines and State-wise training of personnel and voters for the same ;

(d) names of constituencies in Andhra